



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ४, अंक ४२ (५)]

गुरुवार, डिसेंबर २०, २०१२/अग्रहायण २९, शके १९३४ [पृष्ठे ४६, किंमत रुपये १८.००

### असाधारण क्रमांक ७१

#### प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2012 (Mah. Act No. XXX of 2012), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,

Secretary to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. XXX OF 2012.

(First Published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 20th December 2012).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title. Appropriation Act, 2012.

Withdrawal  
of Rs.  
53,71,90,32,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2012-  
2013.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto, annexed amounting in aggregate, to the sum of five thousand three hundred seventy one crores, ninety lakhs, thirty two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2013, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2013.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation	Services and Purposes	Head of Account	Sums not exceeding—		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
(1)	(2)	(3)	Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department.</b>					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories. 2013, Council of Ministers	...	42,93,000	42,93,000
A-2	Elections	2015, Elections	20,00,00,000		20,00,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	1,39,25,000	34,00,000	1,73,25,000
A-5	Social Services	2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	42,00,000		42,00,000
A-6	Information and Publicity	2220, Information and Publicity.	5,17,98,000		5,17,98,000
Total-General Administration Department.			26,99,23,000	76,93,000	27,76,16,000

## SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	Rs.
		<b>Home Department.</b>			
B-1	Police Administration	2014, Administration of Justice			
		2055, Police,	36,37,23,000	53,83,000	36,91,06,000
		2070, Other Administrative Services.			
B-3	Transport Administration	2041, Taxes on Vehicles.			
		3055, Road Transport.	16,87,32,000	...	16,87,32,000
		3056, Inland Water Transport.			
		2045, Other Taxes and Duties on			
		Commodities and Services.			
B-4	Secretariat and Other General Services	2052, Secretariat-General Services.	5,00,000	...	5,00,000
		2075, Miscellaneous General Services.			
B-5	Jails.	2056, Jails.	14,45,00,000	...	14,45,00,000
		3001, Indian Railways-Policy Formulation,			
		Direction, Research and Other			
B-7	Economic Services	Miscellaneous Organisation.	36,25,00,000	...	36,25,00,000
		3051, Ports and Light Houses.			
		Total-Home Department.	1,03,99,55,000	53,83,000	1,04,53,38,000
		<b>Revenue and Forests Department.</b>			
		2029, Land Revenue			
		2045, Other Taxes and Duties on			
		Commodities and Services.			
C-1	Revenue and District Administration	2053, District Administration.	10,43,19,000	...	10,43,19,000
		2070, Other Administrative Services.			
		2052, Secretariat-General Services.			
C-4	Secretariat and Other General Services	2059, Public Works.	1,45,71,000	...	1,45,71,000

C-5	Other Social Services	2075, Miscellaneous General Services. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2250, Other Social Services. 2245, Relief on Account of Natural Calamities.	35,95,000 ... 35,95,000 15,63,000	5,78,27,00,000 ... 15,63,000	35,95,000 ... 5,78,42,63,000
C-6	Relief on account of Natural Calamities	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	91,68,98,000	...	91,68,98,000
C-7	Forest	Total-Revenue and Forests Department.	6,82,20,83,000	15,63,000	6,82,36,46,000

**Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.**

D-3	Agriculture Services	2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	1,15,08,79,000 ... ...	...	1,15,08,79,000
D-4	Animal Husbandry.	2403, Animal Husbandry.	10,05,65,000	...	10,05,65,000
D-5	Dairy Development.	2404, Dairy Development.	96,01,87,000	...	96,01,87,000
D-6	Fisheries.	2405, Fisheries.	26,66,000	...	26,66,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation. 3451, Secretariat-Economic Services.	20,00,000 ...	...	20,00,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		2,21,62,97,000	...	2,21,62,97,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>School Education and Sports Department.</b>					
	2204, Sports and Youth Services.					
	2205, Art and Culture.					
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	7,76,00,000	...	...	7,76,00,000
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
	Total-School Education and Sports Department.					
			7,76,00,000	...	...	7,76,00,000
	<b>Urban Development Department.</b>					
		2053, District Administration.				
		2070, Other Administrative Services.				
F-2	Urban Development and Other Advance Services	2217, Urban Development.	15,00,00,000	...	...	15,00,00,000
		3054, Roads and Bridges.				
	Total-Urban Development Department.					
			15,00,00,000	...	...	15,00,00,000
	<b>Finance Department.</b>					
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	1,000	...	...	1,000
	Total-Finance Department.					
			1,000	...	...	1,000

**Public Works Department.**

H-5	Roads and Bridges.	3054, Roads and Bridges.	3,50,00,00,000	3,50,00,00,000
		2059, Public Works.		
		2202, General Education.		
		2203, Technical Education.		
		2205, Art and Culture.		
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	25,00,00,000	25,00,00,000

Total-Public Works Department. 3,75,00,00,000

**Water Resources Department.**

I-1	Interest Payments.	2049, Interest Payments.		50,68,000
		2402, Soil and Water Conservation.		
		2701, Major and Medium Irrigation.		
		2702, Minor Irrigation.		
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power. 3402, Space Research.	73,51,22,000	73,51,22,000

Total-Water Resources Department. 73,51,22,000

50,68,000

74,01,90,000



L-3	Rural Development Programmes.	2235, Social Security and Welfare.	...	4,07,05,86,000	4,07,05,86,000
		2406, Forestry and Wild Life.	...		
		2415, Agricultural Research and Education.	...		
		2501, Special Programmes for Rural Development.	...		
		2505, Rural Employment.	...		
		2515, Other Rural Development Programmes.	...		
		2551, Hill Areas.	...		
		2702, Minor Irrigation.	...		
		2810, Non-Conventional Sources of Energy.	...		
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	2,39,82,04,000	2,39,82,04,000
		Total-Rural Development and Water Conservation Department.	...	6,67,87,90,000	6,67,87,90,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	...	5,04,29,41,000	5,04,29,41,000
		2235, Social Security and Welfare.	...		
		Total-Social Justice and Special Assistance Department.	...	5,04,29,41,000	5,04,29,41,000
O-2	Social Security and Welfare.	2235, Social Security and Welfare.	...	1,80,000	1,80,000
O-3	Rural Employment.	2505, Rural Employment.	...	3,00,00,00,000	3,00,00,00,000
O-8	Tourism	3452, Tourism	...	18,00,00,000	18,00,00,000
O-9	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	...	4,000	4,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				1,000
	O-16 District Plan—Thane					

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
	38,81,000
	38,81,000

O-17 District Plan—Raigad

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works			
2059,		General Education			
2202,		Technical Education			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Family Welfare			
2211,		Water Supply and Sanitation			
2215,		Housing			
2216,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2225,		Labour and Employment			
2230,		Social Security and Welfare			
2235,		Nutrition		58,79,000	58,79,000
2236,		Crop Husbandry			
2401,		Soil and Water Conservation			
2402,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programme for Rural Development			
2501,		Rural Employment			
2505,		Other Rural Development Programme			
2515,		Minor Irrigation			
2702,		Non-Conventional Sources of Energy			
2810,		Village and Small Industries			
2851,		Ports and Light Houses			
3051,		Roads and Bridges			
3054,		Inland Water Transport			
3056,		Ecology and Environment			
3435,		Secretariat—Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
3604,					
O-18	District Plan—Ratnagiri				

2059, Public Works	1,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-19 District Plan—Sindhudurga

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2059, General Education				
		2202, Technical Education				
		2203, Sports and Youth Services				
		2204, Art and Culture				
		2205, Medical and Public Health				
		2210, Family Welfare				
		2211, Water Supply and Sanitation				
		2215, Housing				
		2216, Urban Development				
		2217, Information and Publicity				
		2220, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2225, Labour and Employment				
		2230, Social Security and Welfare				
		2235, Nutrition				
		2236, Crop Husbandry				
		2401, Soil and Water Conservation				
		2402, Animal Husbandry				
		2403, Dairy Development				
		2404, Fisheries				
		2405, Forestry and Wild Life				
		2406, Co-operation				
		2425, Special Programme for Rural Development				
		2501, Rural Employment				
		2505, Other Rural Development Programme				
		2515, Minor Irrigation				
		2702, Non-Conventional Sources of Energy				
		2810, Village and Small Industries				
		2851, Ports and Light Houses				
		3051, Roads and Bridges				
		3054, Inland Water Transport				
		3056, Ecology and Environment				
		3435, Secretariat—Economic Services				
		3451, Tourism				
		3452, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-22 District Plan—Sangli			1,000		1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-23 District Plan—Solapur

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-24 District Plan—Kolhapur			6,92,88,000		6,92,88,000

2059, Public Works	1,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-25 District Plan—Nashik



2059, Public Works.	
2202, General Education.	
2203, Technical Education.	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat--Economic Services	
3452, Tourism.	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-27 District Plan—Jalgaon

1,000

1,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
2059.	Public Works				
2202.	General Education				
2203.	Technical Education				
2204.	Sports and Youth Services				
2205.	Art and Culture				
2210.	Medical and Public Health				
2211.	Family Welfare				
2215.	Water Supply and Sanitation				
2216.	Housing				
2217.	Urban Development				
2220.	Information and Publicity				
2225.	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes				
2230.	Labour and Employment				
2235.	Social Security and Welfare				
2236.	Nutrition			17,13,69,000	17,13,69,000
2401.	Crop Husbandry				
2402.	Soil and Water Conservation				
2403.	Animal Husbandry				
2404.	Dairy Development				
2405.	Fisheries				
2406.	Forestry and Wild Life				
2425.	Co-operation				
2501.	Special Programme for Rural Development				
2505.	Rural Employment				
2515.	Other Rural Development Programme				
2702.	Minor Irrigation				
2810.	Non-Conventional Sources of Energy				
2851.	Village and Small Industries				
3051.	Ports and Light Houses				
3054.	Roads and Bridges				
3056.	Inland Water Transport				
3435.	Ecology and Environment				
3451.	Secretariat—Economic Services				
3452.	Tourism				
3604.	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-28	District Plan—Ahmednagar				

O-29 District Plan—Nandurbar	1,000	1,000
2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

## SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
		Public Works				
2059,		General Education				
2202,		Technical Education				
2203,		Sports and Youth Services				
2204,		Art and Culture				
2205,		Medical and Public Health				
2210,		Family Welfare				
2211,		Water Supply and Sanitation				
2215,		Housing				
2216,		Urban Development				
2217,		Information and Publicity				
2220,		Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
2225,		Labour and Employment				
2230,		Social Security and Welfare				
2235,		Nutrition	1,000			1,000
2236,		Crop Husbandry				
2401,		Soil and Water Conservation				
2402,		Animal Husbandry				
2403,		Dairy Development				
2404,		Fisheries				
2405,		Forestry and Wild Life				
2406,		Co-operation				
2425,		Special Programme for Rural Development				
2501,		Rural Employment				
2505,		Other Rural Development Programme				
2515,		Minor Irrigation				
2702,		Non-Conventional Sources of Energy				
2810,		Village and Small Industries				
2851,		Ports and Light Houses				
3051,		Roads and Bridges				
3054,		Inland Water Transport				
3056,		Ecology and Environment				
3435,		Secretariat—Economic Services				
3451,		Tourism				
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
3604,						

O-31 District Plan—Jalana

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-33 District Plan—Nanded

30,12,000

30,12,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
2202,		General Education				
2203,		Technical Education				
2204,		Sports and Youth Services				
2205,		Art and Culture				
2210,		Medical and Public Health				
2211,		Family Welfare				
2215,		Water Supply and Sanitation				
2216,		Housing				
2217,		Urban Development				
2220,		Information and Publicity				
2225,		Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
2230,		Labour and Employment				
2235,		Social Security and Welfare				
2236,		Nutrition		5,21,01,000		5,21,01,000
2401,		Crop Husbandry				
2402,		Soil and Water Conservation				
2403,		Animal Husbandry				
2404,		Dairy Development				
2405,		Fisheries				
2406,		Forestry and Wild Life				
2425,		Co-operation				
2501,		Special Programme for Rural Development				
2505,		Rural Employment				
2515,		Other Rural Development Programme				
2702,		Minor Irrigation				
2810,		Non-Conventional Sources of Energy				
2851,		Village and Small Industries				
3051,		Ports and Light Houses				
3054,		Roads and Bridges				
3056,		Inland Water Transport				
3435,		Ecology and Environment				
3451,		Secretariat—Economic Services				
3452,		Tourism				
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-34 District Plan—Beed

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-35 District Plan—Latur

6,72,75,000

6,72,75,000

## SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	Rs.
		Public Works			
		General Education			
		Technical Education			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Housing			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Crop Husbandry			
		Soil and Water Conservation			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programme for Rural Development			
		Rural Employment			
		Other Rural Development Programme			
		Minor Irrigation			
		Non-Conventional Sources of Energy			
		Village and Small Industries			
		Ports and Light Houses			
		Roads and Bridges			
		Inland Water Transport			
		Ecology and Environment			
		Secretariat—Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
			4,15,65,000		4,15,65,000

O-36 District Plan—Osmanabad.

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

## SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	Rs.
	O-39 District Plan—Wardha.				
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition	5,77,000		5,77,000
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2840, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	

4,04,30,000

4,04,30,000

O-40 District Plan—Bhandara

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-41 District Plan—Chandrapur			1,00,06,000		1,00,06,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	7,44,98,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-42 District Plan—Gadchiroli

7,44,98,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-43 District Plan—Gondia			37,52,000		37,52,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-44 District Plan—Amravati

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
	O-45 District Plan—Akola			1,000	1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-46 District Plan—Yavatmal

1,000

1,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2202. General Education				
		2203. Technical Education.				
		2204. Sports and Youth Services				
		2205. Art and Culture				
		2210. Medical and Public Health				
		2211. Family Welfare				
		2215. Water Supply and Sanitation				
		2216. Housing				
		2217. Urban Development				
		2220. Information and Publicity				
		2225. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230. Labour and Employment				
		2235. Social Security and Welfare				
		2236. Nutrition		5,75,19,000		5,75,19,000
		2401. Crop Husbandry				
		2402. Soil and Water Conservation				
		2403. Animal Husbandry				
		2404. Dairy Development				
		2405. Fisheries				
		2406. Forestry and Wild Life				
		2425. Co-operation				
		2501. Special Programme for Rural Development				
		2505. Rural Employment				
		2515. Other Rural Development Programme				
		2702. Minor Irrigation				
		2810. Non-Conventional Sources of Energy				
		2851. Village and Small Industries				
		3051. Ports and Light Houses				
		3054. Roads and Bridges				
		3056. Inland Water Transport				
		3435. Ecology and Environment				
		3451. Secretariat—Economic Services				
		3452. Tourism				
		3604. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-47 District Plan—Buldhana					

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
Total-Planning Department.	3,78,95,19,000	3,78,95,19,000

O-48 District Plan—Washim

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
		<b>Public Health Department.</b>			
R-1	Medical and Public Health	2210, Medical and Public Health.			
		2211, Family Welfare.	59,48,08,000	...	59,48,08,000
		2235, Social Security and Welfare.			
		Total-Public Health Department.	59,48,08,000	...	59,48,08,000
		<b>Medical Education and Drugs Department.</b>			
S-1	Medical and Public Health.	2210, Medical and Public Health.	55,33,67,000	39,85,000	55,73,52,000
		Total-Medical Education and Drugs Department.	55,33,67,000	39,85,000	55,73,52,000
		<b>Tribal Development Department.</b>			
		2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2401, Crop Husbandry.	2,37,54,88,000	...	2,37,54,88,000
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			

2505, Rural Employment.		
2702, Minor Irrigation.		
2801, Power		
2810, Non-Conventional Sources of Energy.		
2851, Village and Small Industries.		
3054, Roads and Bridges.		
Total Tribal Development Department.	2,37,54,88,000	2,37,54,88,000

**Co-operation, Marketing and Textiles Department.**

2230, Labour and Employment.		
2235, Social Security and Welfare.		
2425, Co-operation.		
2435, Other Agricultural Programme		
2851, Village and Small Industries.	60,91,55,000	60,91,55,000
3451, Secretariat-Economic Services.		
3456, Civil Supplies.		
Total Co-operation, Marketing and Textiles Department.	60,91,55,000	60,91,55,000

**Higher and Technical Education Department.**

W-2 General Education.	2,03,59,23,000	2,03,59,23,000
W-3 Technical Education.	1,09,48,59,000	1,09,48,59,000
2205, Art and Culture.		
W-4 Art and Culture	17,40,36,000	17,40,36,000
W-6 Secretariat-Social Services.	3,71,48,000	3,71,48,000
Total-Higher and Technical Education Department.	3,34,19,66,000	3,34,19,66,000

**Women and Child Development Department.**

X-1 Social Security and Nutrition	3,000	3,000
2236, Nutrition.		
X-2 Secretariat-Social Services.	2,000	2,000
Total Women and Child Development Department.	5,000	5,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Y-2	Water Supply and Sanitation.	<b>Water Supply and Sanitation Department.</b> 2215, Water Supply and Sanitation.	2,53,000	2,53,000	...	2,53,000
		Total-Water Supply and Sanitation Department.	2,53,000	2,53,000	...	2,53,000
ZD-1	Secretariat and Other Social Services.	<b>Tourism and Cultural Affairs Department</b> 2070, Other Administrative Services 2202, General Education 2220, Information and Publicity 2251, Secretariat-Social Services	21,60,000	21,60,000	...	21,60,000
ZD-2	Art and culture	2205, Art and culture	4,97,26,000	4,97,26,000	...	4,97,26,000
		Total-Tourism and Cultural Affairs Department	5,18,86,000	5,18,86,000	...	5,18,86,000
ZE-1	Minorities Development	<b>Minorities Development Department</b> 2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services. 2205, Art and Culture 2235, Social Security and Welfare.	57,60,000	57,60,000	...	57,60,000
		Total-Minorities Development Department.	57,60,000	57,60,000	...	57,60,000
ZF-2	Art and Culture	<b>Marathi Language Department</b> 2205, Art and Culture	91,00,000	91,00,000	...	91,00,000
		Total-Marathi Language Department	91,00,000	91,00,000	...	91,00,000
		Total-A-Expenditure on Revenue Account.	47,84,58,90,000	3,06,74,000	47,87,65,64,000	47,87,65,64,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>				
B-10	Capital Expenditure on Economic Services	<b>Home Department.</b> 4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services. 5055, Capital Outlay on Road Transport.	4,00,00,000	4,00,00,000	...	4,00,00,000
		Total-Home Department.	4,00,00,000	4,00,00,000	...	4,00,00,000

**Revenue and Forests Department.**

4406, Capital Outlay on Forestry and Wild Life.			
4415, Capital Outlay on Agricultural Research and Education.			
4701, Capital Outlay on Major and Medium Irrigation.	10,23,36,000	...	10,23,36,000
5475, Capital Outlay on Other General Economic Services.			
6401, Loans for Crop Husbandry.			
Total-Revenue and Forests Department.	10,23,36,000	...	10,23,36,000

**School Education and Sports Department.**

E-4 Capital Outlay on Education, Sports, Arts and Culture	25,59,58,000	...	25,59,58,000
Total-School Education and Sports Department.	25,59,58,000	...	25,59,58,000

**Urban Development Department.**

4217, Capital Outlay on Urban Development.			
F-5 Capital Expenditure on Social Services	10,00,00,000	...	10,00,00,000
Total-Urban Development Department.	10,00,00,000	...	10,00,00,000

**Public Works Department.**

4055, Capital Outlay on Police			
H-7 Capital Expenditure on Social Services and Economic Services	1,42,00,02,000	...	1,42,00,02,000
5054, Capital Outlay on Roads and Bridges.			

(1)	(2)	(3)	(4)	Rs.	Rs.
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4217, Capital Outlay on Urban Development.			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	68,53,19,000	68,53,19,000	
		4235, Capital Outlay on Social Security and Welfare.			
		4250, Capital Outlay on Other Social Services.			
		4405, Capital Outlay on Fisheries.			
		4202, Capital Outlay on Education, Sports, Art and Culture.	1,15,00,000	1,15,00,000	
H-9	Capital Outlay on Removal of Regional Imbalance.	4210, Capital Outlay on Medical and Public Health.			1,15,00,000
		4250, Capital Outlay on Other Social Services.			
		Total-Public Works Department.	2,11,68,21,000	2,11,68,21,000	
		<b>Water Resources Department.</b>			
		4402, Capital Outlay on Soil and Water Conservation.			
		4701, Capital Outlay on Major and Medium Irrigation.	8,000	8,000	
		4702, Capital Outlay on Minor Irrigation.			
		4711, Capital Outlay on Flood Control Projects.			
		4801, Capital Outlay on Power Projects.			
		Total-Water Resources Department.	8,000	8,000	8,000
		<b>Law and Judiciary Department.</b>			
J-4	Capital Outlay on Public Works.	4059, Capital Outlay on Public Works.	2,00,01,000	2,00,01,000	2,00,01,000
		Total-Law and Judiciary Department.	2,00,01,000	2,00,01,000	2,00,01,000

**Food, Civil Supplies and Consumer Protection Department.**

M-4 Capital Expenditure on Food, 4408, Capital Outlay on Food, Storage and Warehousing.	25,00,00,000	25,00,00,000
Total-Food, Civil Supplies and Consumer Protection Department.	25,00,00,000	25,00,00,000

**Social Justice and Special Assistance Department**

N-4 Capital Outlay on Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes	4225, Capital Outlay on Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes.	70,00,00,000	70,00,00,000
4235, Capital Outlay on Social Security and Welfare			
6225, Loans for Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes.			
Total-Social Justice and Special Assistance-Department		70,00,00,000	70,00,00,000

**Planning Department.**

O-10 Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	55,98,41,000	55,98,41,000
5452, Capital Outlay on Tourism			

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
		4059, Capital Outlay on Public Works			
		4202, Capital Outlay on Education, Sports and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4515, Capital Outlay on Other Rural Development Programmes			
O-24	District Plan—Kolhapur	4702, Capital Outlay on Minor Irrigation	1,000	...	1,000
		4711, Capital Outlay on Flood Control projects			
		4851, Capital Outlay on Village and Small Industries			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Project			
		6851, Loan for Village and Small Industries			
		Total-Planning Department.	55,98,42,000	...	55,98,42,000
		<b>Medical Education and Drugs Department.</b>			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	3,00,00,000	...	3,00,00,000
		Total-Medical Education and Drugs Department.	3,00,00,000	...	3,00,00,000

**Tribal Development Department.**

4059,	Capital Outlay on Public Works.	
4202,	Capital Outlay on Education, Sports, Art and Culture.	
4210,	Capital Outlay on Medical and Public Health	
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
4250,	Capital Outlay on Other Social Services.	
4402,	Capital Outlay on Soil and Water Conservation.	2,75,01,000
4404,	Capital Outlay on Dairy Development	
4405,	Capital Outlay on Fisheries.	
4406,	Capital Outlay on Forestry and Wild Life.	
4425,	Capital Outlay on Co-operation.	
4701,	Capital Outlay on Major and Medium Irrigation	
4702,	Capital Outlay on Minor Irrigation.	
5054,	Capital Outlay on Roads and Bridges.	
	Total-Tribal Development Department.	2,75,01,000

**Co-operation, Marketing and Textiles Department.**

6216,	Loans for Housing.	
6425,	Loans for Co-operation.	
6851,	Loans for Village and Small Industries.	1,50,00,01,000
7475,	Loans for Other General Economic Services.	
	Total-Co-operation, Marketing and Textiles Department.	1,50,00,01,000

V-5 Capital Expenditure on Economic Services 1,50,00,01,000





